

LOK SABHA DEBATES

LOK SABHA

Tuesday, July 20, 2004/Asadha 29, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Speaker in the Chair)

...(Interruptions)

MR. SPEAKER: Hon. Members, please allow your leader. I will hear him.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, मैंने पहले भी कहा था कि बहुत विाम परिस्थिति पैदा हुई है कि एक व्यक्ति के लिए वारंट निकलें। न्यायालय ने उनके वारंट निकाले जो केन्द्रीय मंत्री हैं। पुलिस उनके वारंट लेकर उनको गिरफ्तार करने के लिए आने वाली है। इस बात की वहां से सूचना आई है। उन्होंने यह भी कहा है कि उन्होंने आपको एक पत्र लिखा है, सैक्रेटरी जनरल को पत्र लिखा है। शायद रास्ते में होंगे। ऐसी हालत में वह मंत्री पद पर बने हुए हैं। मैं समझता हूँ कि यह देश के लिए बहुत लज्जा की बात है, इस सरकार के लिए लज्जा की बात है, सारे विश्व के लिए लज्जा की बात है। इससे लोक सभा की छवि बिगड़ रही है, लोकतंत्र की छवि बिगड़ रही है। सरकार इस बारे में रिसर्पोस नहीं कर रही है। न प्राइम मिनिस्टर और न ही लीडर ऑफ दी हाउस रिसर्पोस कर रहे हैं, इसलिए हम इसके प्रोटेस्ट में वाक आउट कर रहे हैं।

12.02 hrs.

(Prof. Vijay Kumar Malhotra and some other hon'ble Members then left the House)

12.02-1/2 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

MR. SPEAKER: Hon. Members, now, we shall take up Papers to be laid.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the year 2004-2005.

(Placed in Library, See No. LT.266/04)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, on behalf of Shri Sharad Pawar, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

1. Detailed Demands for Grants of the Ministry of Consumer Affair, Food and Public Distribution for the year 2004-2005.
2. Detailed Demands for Grants of the Ministry of Agriculture for the year 2004-2005.

(Placed in Library, See No. LT.267/04)

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table a copy each of the following

papers (Hindi and English versions):-

1. Detailed Demands for Grants (Vol. I) of the Ministry of Home Affairs for the year 2004-2005.
2. Detailed Demands for Grants (Vol. II) of the Ministry of Home Affairs (Union Territories without Legislature) for the year 2004-2005.

(Placed in Library, See No. LT.268/04)

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) :अध्यक्ष महोदय, नेशनल मिनरल डेवलपमेंट कारपोरेशन लिमिटेड और इस्पात मंत्रालय के बीच वर्ष 2004-2005 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT.269/04)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, I beg to lay on the Table--

1. A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2004-2005.

(Placed in Library, See No. LT.270/04)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2002-2003.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT.271/04)

- (4) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2001-2002.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT.272/04)

- (6) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2002-2003.
- (8) A copy of the Recruitment Regulations of Stenographers, Sr. Stenographers, LDC-cum-Typist (Hindi and English), Upper Division Clerks, Assistants, Welfare/Personnel Inspector, Manager (Sports), Assistant Manager (Sports), Game Supervisor and Games Attendant, Delhi Development Authority, 2003 (Hindi and English versions) published in Notification No. G.S.R. 932 (E) in Gazette of India dated the 8th December, 2003 under section 58 of the Delhi Development Authority Act, 1957 together with Corrigendum thereto published in Notification No. G.S.R. 57 (E) (in Hindi version only) dated the 21st January, 2004.

(Placed in Library, See No. LT.274/04)

कृषि मंत्रालय में राज्य मंत्री तथा उपमोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) :अध्यक्ष महोदय, श्री शीश राम ओला की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(Placed in Library, See No. LT.275 to 278/04)

लघु उद्योग मंत्री तथा कृषि और ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी

संस्करण) सभा पटल पर रखता हूँ :

1. लघु उद्योग मंत्रालय की वॉ 2004-2005 की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No. LT.279/04)

- (2) कृषि एवं ग्रामीण उद्योग मंत्रालय की वॉ 2004-2005 की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No. LT.280/04)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

1. Detailed Demands for Grants of the Ministry of Development of North Eastern Region for the year 2004-2005.

(Placed in Library, See No. LT.281/04)

2. Detailed Demands for Grants of the Ministry of Tribal Affairs for the year 2004-2005.

(Placed in Library, See No. LT.282/04)

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS AND MINISTER OF SHIPPING (SHRI T.R. BAALU): Sir, I beg to lay on the Table a copy each of

the following papers (Hindi and English versions):-

1. Detailed Demands for Grants of the Ministry of Shipping for the year 2004-2005.

(Placed in Library, See No. LT.283/04)

2. Detailed Demands for Grants of the Ministry of Road Transport and Highways for the year 2004-2005.

(Placed in Library, See No. LT.284/04)

THE MINISTER OF POWER (SHRI P.M. SAYEED): Sir, I beg to lay on the Table--

1. A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power for the year 2004-2005.

(Placed in Library, See No. LT.285/04)

2. A copy of the Bureau of Energy Efficiency (Appointment of Secretary) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 362 (E) in Gazette of India dated the 16th July, 2004 under sub-section (1) of section 59 of the Energy Conservation Act, 2001.

(Placed in Library, See No. LT.286/04)

3. A copy of the Memorandum of Understanding (Hindi and English versions) between the Power Finance Corporation Limited and the Ministry of Power for the year 2004-2005.

(Placed in Library, See No. LT.287/04)

जल संसाधन मंत्रालय में राज्य मंत्री (श्री जयप्रकाश नारायण यादव) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(Placed in Library, See No. LT.288 to 289/04)

THE MINISTER OF YOUTH AFFAIRS & SPORTS (SHRI SUNIL DUTT): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2004-2005.

(Placed in Library, See No. LT.290/04)

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to lay on the Table a copy each of the

Detailed Demands for Grants (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2004-2005.

(Placed in Library, See No. LT.291/04)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2004-2005.

(Placed in Library, See No. LT.292/04)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRIMATI RENUKA CHOWDHURY): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tourism for the year 2004-2005.

(Placed in Library, See No. LT.293/04)

अपारम्परिक ऊर्जा स्रोत मंत्रालय के राज्य मंत्री (श्री विलास मुत्तेमवार) : अध्यक्ष महोदय, गैर परम्परागत ऊर्जा स्रोत मंत्रालय की वर्ष 2004-2005 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT.294/04)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): Sir, I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Employment and Poverty Alleviation for the year 2004-2005.

(Placed in Library, See No. LT.295/04)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organization, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organization, New Delhi, for the year 2002-2003.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT.296/04)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI K. RAHMAN KHAN): I beg to lay on the Table-

1. A copy of the Memorandum of Understanding (Hindi and English versions) between the Fertilizers and Chemicals Travancore Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2004-2005.

(Placed in Library, See No. LT.297/04)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 2002-2003.
- (ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT.298/04)

- (b) (i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2001-2002.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT.299/04)

- (c) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2002-2003.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT.300/04)

कृषि मंत्रालय में राज्य मंत्री तथा उपमोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र समा पटल पर रखता हूँ :-

(Placed in Library, See No. LT.301 to 306/04)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): On behalf of Shri Shriprakash Jaiswal, I beg to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 18 of the Citizenship Act, 1955:-

- (i) The Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 published in Notification No. G.S.R.937 (E) in Gazette of India dated the 10th December, 2003.
- (ii) The Citizenship (Amendment) Rules, 2004 published in Notification No. G.S.R.168 (E) in Gazette of India dated the 1st March, 2004.

(Placed in Library, See No. LT.307/04)

2. A copy of the Border Security Force (General Duty Officers) Recruitment (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 234 (E) in Gazette of India dated the 31st March, 2004 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

(Placed in Library, See No. LT.308/04)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2001-2002, together with Audit Report thereon under sub-section (4) of section 34 of the Protection of Human Rights Act, 1993.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT.309/04)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Taslimuddin, I beg to lay on the Table a copy of the Consumer Protection (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R.175 (E) in Gazette of India dated the 5th March, 2004 under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT.310/04)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष महोदय, मैं मोहम्मद अली अशरफ फातमी की ओर से निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(Placed in Library, See No. LT.311 to 325/04)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGOVA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce and Industry for the year 2004-2005.

(Placed in Library, See No. LT.326/04)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

1. A copy of the Environment (Protection) Amendment Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 92 (E) in Gazette of India dated 3rd February, 2004 under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT.327/04)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2002-2003, Along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2002-2003.

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 62 of Biological Diversity Act, 2002:-

- i. The National Biodiversity Authority (Salary, Allowances and Conditions of Service of Chairperson and other Members) Rules, 2003 published in Notification No. G.S.R. 779 (E) in Gazette of India dated the 1st October, 2003.
- ii. The Biological Diversity Rules, 2004 published in Notification No. G.S.R. 261 (E) in Gazette of India dated the 15th April, 2004.

(Placed in Library, See No. LT.329/04)

(5) A copy each of the following Notifications (Hindi and English versions) issued under sections 1 and 8 of the Biological Diversity Act, 2002:-

- i. S.O. 1146 (E) published in Gazette of India dated the 1st October, 2003 appointing the 1st day of October, 2003 as date on which the Biological Diversity Act, 2002 shall come into force.
- ii. S.O. 1147 (E) published in Gazette of India dated the 1st October, 2003 regarding establishment of the National Biodiversity Authority consisting of members mentioned therein on and from the 1st day of October, 2003.
- iii. S.O. 497 (E) published in Gazette of India dated the 15th April, 2004 making certain amendments in the Notification No. S.O. 1147 (E) dated the 1st October, 2003.
- iv. S.O. 753 (E) published in Gazette of India dated the 1st July, 2004 regarding appointing the 1st day of July, 2004 as date on which the certain sections of the Biological Diversity Act, 2002 shall come into force.

(Placed in Library, See No. LT.330/04)
